

(2024) 11 MEG CK 0010

Meghalaya High Court At Shillong

Case No: Writ Petition (C) No. 353 Of 2024

Kharka Bahadur Thapa
& 23 Ors.

APPELLANT

Vs

State Of Meghalaya &
Anr.

RESPONDENT

Date of Decision: Nov. 26, 2024

Citation: (2024) 11 MEG CK 0010

Hon'ble Judges: H.S. Thangkhiew, J

Bench: Single Bench

Advocate: E. Ahmed, T.Yangi.B, E.R. Chyne, S.Sen

Judgement